

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

ITEM NO : 21

CP NO. (IB) 380/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : DR. SEEMA SAXENA V/S M/S ANAND NIROG DHAM HOSPITAL PVT. LTD.

SECTIONS: 9 IBC

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

**COUNSEL FOR PETITIONER :SH. SANCHIT GARGA ALONGWITH SH.
NAMMAN RAJVANSHI, ADVS.**

COUNSEL FOR RESPONDENT : SH. ROHAN GUPTA, ADV.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 28th April, 2021 before the Regular Court.

Dated : 10.03.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kumud Narayan
(PS)*